# GOVERNMENT OF INDIA MINISTRY OF CULTURE

### LOK SABHA

# UNSTARRED QUESTION NO.4196 TO BE ANSWERED ON 07.01.2019

## **VACANT POSTS IN LIBRARIES**

4196. SHRI L.R. SHIVARAME GOWDA: SHRIMATI ANJU BALA:

# Will the **Minister of CULTURE** be pleased to state:

- (a) whether a large number of posts in libraries under the administrative control of the Ministry are lying vacant and if so, the details thereof and the steps taken/being taken by the Government to fill vacant posts in a time bound manner;
- (b) whether there is an urgent need for formulating a National Library Policy for coordinated development of the libraries in the country and if so, the details thereof and the other measures being taken by the Government in this regard;
- (c) whether due to shortage of funds and resources, these libraries are in a state of despair and if so, the detail thereof along with Government's reaction thereto; and
- (d) whether the Government has reviewed the functioning of these libraries and if so, the details and the findings thereof?

# Minister of State (Independent Charge) Ministry of Culture Minister of State in the Ministry of Environment, Forest and Climate Change

### (DR. MAHESH SHARMA)

### **ANSWER**

- (a) No Madam. Most of the live posts in the libraries under the administrative control of this Ministry are filled up.
- (b) Library is a state subject and Libraries in States/Union Territories function under the administrative control of the respective State/Union Territory authority. National Knowledge Commission, established in 2005, constituted a working group on Libraries which recommended setting up a National Mission on Libraries to revamp Library and Information Services sectors. Based on the recommendations, National Mission on Libraries has been setup to achieve the goal of creating a knowledge society.
- (c) No Madam.
- (d) The functioning of libraries under administrative control of this Ministry is reviewed from time to time and action taken for smooth execution of library activities.